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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 385/2023 & CAV 211/2023, CM APPL. 20829/2023

CM APPL. 20832/2023

ALPHABET INC & ORS.

..... Appellant

Through: Mr. Sajan Poovayya, Sr. Advocate
with Mr. Karan Singh Chandhiok,
Ms. Deeksha Manchanda, Mr. Tarun
Donadi, Advocates.

versus

ALLIANCE OF DIGITAL INDIA FOUNDATION & ORS.

..... Respondent

Through: Mr. Abir Roy, Mr. Aman Shankar,
Ms. Sukanya Viswanathan, Mr.
Sasthibrata Panda, Ms. Biyanka
Bhatia and Mr. Vivek Pandey,
Advocates for R-1.
Ms. Aakansha Kaul and Ms. Versha
Singh, Advocates for R-2.
Mr. Jayant Mehta, Sr. Advocate with
Ms. Sonam Mathur, Ms. Dinoo
Muthappa, Mr., Abir Roy, Mr. Dhruv
Dixit, Mr. Vivek Pandey, Mr. Anchit
Nayyar, Mr. Aman Shankar and Ms.
Sukanya Viswanathan, Advocates for
R-3.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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07.12.2023

1. Learned senior counsel for the Appellant states that today the quorum is complete in the Competition Commission of India.



2. In view of the aforesaid development, he admits that the present appeal has become infructuous. He, however, states that the question of law raised in the present petition be left open.

3. Accordingly, the present appeal is dismissed as withdrawn leaving the question of law open.

ACTING CHIEF JUSTICE

MINI PUSHKARNA, J

DECEMBER 7, 2023
N.Khanna